GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION **RAJYA SABHA UNSTARRED QUESTION NO. 77** ANSWERED ON 19.07.2021

FUNDS UNDER DRIP SCHEME

77 Shri T.G. Venkatesh

Will the Minister of Jal Shakti be pleased to state:

(a) whether Government has received any proposals from Andhra Pradesh Government requesting for release of funds under Dam Rehabilitation and Improvement Programme (DRIP);

(b) if so, the details thereof;

(c) the quantum of funds release/proposed to be released to the State of Andhra Pradesh;

and

(d) the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) to (d) Dam Rehabilitation and Improvement Project (DRIP) is a State sector scheme formulated to bridge the funding gap and provide urgent finance to States for repair and maintenance of Dams. The scheme closed on 31st March, 2021. It facilitated loans from World Bank to participating states when they agreed to terms and conditions of the lending agency. Andhra Pradesh did not choose to be a part of it.

Next phase of DRIP i.e. DRIP Phase – II & III approved by Cabinet, is at an advanced preparatory stage. Government of Andhra Pradesh has expressed willingness to be a part of DRIP Phase -II & III and submitted an estimate for 667 crore to rehabilitate 31 dams. However, they are yet to fulfill Project Readiness Criteria of World Bank to merit sanction and disbursement of loan.
